12.48 hrs.

CONSTITUTION (TWENTY-FIRST) AMENDMENT BILL*

The Minister of Law (Shri G. S. Pathak) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Speaker : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shi G. S. Pathak : I introduce the Bill.

DELHI WATER SUPPLY AND SEWAGE DISPOSAL BILL—*Contd.*

Mr. Speaker : Shri Subramaniam.

Shri Hem Barua (Gauhati) : Sir, the Bill mentioned at item No. 12 is not introduced.

Mr. Speaker : It has been done.

Shri Hem Barua : By mistake, it was skipped over.

Shri Vidya Charan Shukla : I have moved the Bill mentioned at item 12.

Mr. Speaker : I enquired from him whether he had done it in every case, and he said, 'Yes'.

Shri Vidya Charan Shukla : This is the very Bill about which I mentioned that clause 36 was to be printed in bold type but by an error it was not done.

Mr. Speaker : It was in that connection that he had mentioned the clause. Anyhow, if there is a doubt, I would put it again to the House.

Shri S. M. Banerjee (Kanpur) : He is doing it on behalf of Shri Nanda. Whatever he does, he does on behalf of Shri Nanda. Let him be sure.

Mr. Speaker : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a Board for the maintenance, development and regulation of water supply and sewerage services in the Union territory of Delhi and for matters connected therewith."

The motion was adopted.

Shri Vidya Charan Shukla : I introduce the Bill.

12.50 hrs.

ESSENTIAL COMMODITIES (AMENDMENT) BILL

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam) : [Mr. Speaker, Sir, I beg to move† :

"That the Bill further to amend the Essential Commodities Act, 1955 be taken into consideration."

This Bill is intended to replace the Essential Commodities (Amendment) Ordinance, 1966, promulgated by the President on the 12th July, 1966, the life of which would expire by about the beginning of next month. During the last year we have had to face a very serious situation as a result of the unprecedented drought.

12.50 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

The situation was kept under control without undue distress developing over large parts of the country, by undertaking unprecedented commitments about distribution of foodgrains at reasonable prices. While our aim is to ensure self-sufficiency by the end of the Fourth Five Year Plan, in the context of the situation

†Published in Gazette of India Extraordinary, Part II, Section 2, dated 29-8-66.

†Moved with the recommendation of the President.